

FAMILY COURT, TONK

NOTIFICATION

225-233

DATE : 29-5-19

Applications in prescribed format are invited from the eligible persons for appointment as Counsellors against two vacant posts in Family Court, Tonk.

Applicant must possess following qualification as required under Rule 8(2) of Family Court (Rajasthan) Rule, 1991 :-

- (i) Degree in social sciences such as social welfare, sociology, clinical psychiatry, psychology/philosophy, preferably with a Degree in law; and
- (ii) At least five years experience in field work/ research or of teaching in Government department or in a College/ university or a comparable academic institute, with special reference to problems of women and children.

Or

Five years experience in the examination and/or application of Central/State Laws relating to marriage, divorce, maintenance, guardianship and adoption and other family disputes :

Provided that the High Court may, in exceptional circumstances, relax the minimum academic qualification :

Provided further that preference may be given to women having the requisite qualification :

Provided also that preference shall be given to a candidate who has been an officer of District Judge cadre or has experience of counselling in family matters.

Applications in prescribed format shall be submitted/sent to the Judge of the Family Court, Tonk, latest by 1.07.2019. Prescribed format can be downloaded from the official website
<https://districts.ecourts.gov.in/tonk>

An applicant can apply for one Family Court only.

The fee, allowances & other terms and conditions shall be as prescribed in Family Court (Rajasthan) Rules, 1991 which is available on the official website of Rajasthan High Court i.e. heraj.nic.in.

228/29-5-19

21/5/19
Family Judge,
Tonk

Copy forwarded to the following for necessary information-

1. Principal Secretary to Hon' ble The Inspecting Judge Mr. Justice Pankaj Bhandari, Rajasthan High Court, Jodhpur
2. The Registrar General, Rajasthan High Court, Jodhpur

Copy forwarded to the following for necessary actions-

1. System Officer, District and Sessions Court, Tonk for uploading the same on the official website of District Court, Tonk
2. The Editor, Dainik Navajyoti, Tonk
3. Public Relation Officer, Tonk
4. Sr. Munsarim, District and Sessions Court, Tonk to display the vacancy on Notice Board of District and Sessions Court, Tonk
5. President, District Bar Tonk to display the vacancy on Notice Board of Bar Association, Tonk
6. To display the vacancy on Notice Board of Family Court, Tonk

21/5/19
Family Judge,
Tonk

APPLICATION FOR APPOINTMENT OF COUNSELLOR

To

The Family Judge
Family Court, Tonk.

Affix a Passport
size coloured
photo

1. APPLICANT'S NAME :
2. NAME OF FATHER/HUSBAND :
3. DATE OF BIRTH :
4. EDUCATIONAL QUALIFICATION (Bachelor's Degree onward):- (also attach the required certification)

NAME OF EXAM	NAME OF UNIVERSITY	YEAR OF PASSING	PERCENTAGE OF MARKS

5. EXPERIENCE :

.....
.....
.....(Give details of experience in the field of Social and Family Welfare, also attach the required certification as required under Rule 8(2) of the Family Court (Rajasthan) Rules, 1991

6. PERMANENT ADDRESS:.....
7. ADDRESS FOR CORRESPONDENCE :.....
8. MOBILE NO :.....
9. E-Mail ADDRESS :

10. If enrolled as Advocate give enrollment No
:.....

(Attach copy of Enrollment Certificate)

11. If you have ever worked as Counsellor in Family Court :

.....

(Provide details of Family Court & Year and attach a copy of order by which you were appointed).

12. (i) Whether any Criminal prosecution is pending against you ?

(ii) Have you ever been convicted by Criminal Court ?
(If yes, then give details)

13. Whether any case of your concerned is pending in this Family Court ?

Date :-

(Name and signature of applicant)

Declaration

I hereby declare that all information made in this application are true, complete and correct to the best of my knowledge and belief. In the event of my information being found false or incorrect or the ineligibility being detected, action can be taken against me.

Date :-

Place:-

(Name and signature of applicant)